

C. A. T. Bench, JAIPUR

Date of Order

T.A-Mo-2301/86 Orders

17/12/93

Mr. J-K-Kanshik - Counsel for applicant.

Mr. S-S-Hosen - Counsel for respondents.

The main T-A- has already been decided and it is not necessary to pass any order in this T-A- The T-A- has stands been disposed of accordingly.


(B.B. Pradhan)
Advocate


(D.L. Mehta)
V.C.

Copy sent to the
appellant & respondent
on 17/6/17

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